12.25 hrs.

ELECTION TO COMMITTEE

JOINT COMMITTEE ON OFFICES OF PROFIT

SHRI PATTABHI RAMA RAO (Rajamundry): 1 beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee vice Shri Partap Singh died."

MR SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha. one member from among themselves to serve as a member of the Joint Committee on Offices of Profit for the unexpired portion of the term of the Committee vice Shri Partap Singh died."

The motion was adopted

12.26 hrs.

CUSTOMS TARIFF BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF THE JOINT COMMITTEE

MR SPEAKER: Mr B. R. BHAGT: He is not here.

MR. TRIDIB CHAUDHURI: He is also not here...

SHRI S. A SHAMIM (Srinagar): I beg to move:

SHRI S. M. BANERJEE (Kanpur): On a point of order. Has he been permitted by you to move that? MR. SPEAKER: Yes. His name is also there.

SHRI S. A. SHAMIM: I beg to-move:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties."

SHRI DINEN BHATTACHARYYA (Serampore): How could you know that there would be another Session and we would be there? Did you consult any astrologer?

MR. SPEAKER: It is presumed that we shall be there It is always understood.

The question is:

"That this House do further extend upto the first day of the second week of the next Monsoon Session (1975), the time for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to customs duties."

The motion was adopted.

12. 27 hrs.

CONSTITUTION (THIRTY-SECOND AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF THE JOINT COMMITTEE

SHRI M. C. DAGA (Pali): I beg to move:

"That this House do further extend upto the last day of the first week of the next Monsoon Session (1975), the time for the presentation of the Report of the Joint Committee on the Bill further to amount the Constitution of India."